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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\+ CS(COMM) 1006/2025, I.A. 23754/2025, I.A. 23756/2025 & I.A. 8343/2026

NAYARA ENERGY LIMITED .....Plaintiff

Through: Mr. Dayan Krishnan, Sr. Adv. with Mr. Anukrit Gupta, Ms. Ayushi Saxena, Mr. Dev Singh and Mr. Krishnakant, Advs.

versus

SAP INDIA PRIVATE LIMITED & ANR. .....Defendants

Through: Mr. Susmit Pushkar, Mr. Anchit Oswal, Mr. Gaurav Sharma and Ms. Roshni Srivastava, Advs. for D-1.
Mr. Madhav Suri and Ms. Akanksha Singh, Advs. for D-2.

**CORAM:**
**HON'BLE MR. JUSTICE VIKAS MAHAJAN**

**O R D E R**

**% 02.04.2026**

1. Mr. Susmit Pushkar, learned counsel appearing on behalf of defendant no.1 is still in the midst of his submissions.

2. List for his further arguments on 17.04.2026.

**VIKAS MAHAJAN, J**

**APRIL 2, 2026**
N.S. ASWAL

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